

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 21<sup>st</sup> day of **May, 2019**.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00705/2017.

Atul Kumar.

.....Applicant.

**VE R S U S**

D/o Posts and others.

.....Respondents

Advocate for the applicant : Shri V.P. Singh (absent)  
Advocate for the Respondents: Shri P. Pandey (absent)

**O R D E R**

List revised. None is present for the applicant. A perusal of order sheets show that on previous listed date i.e. 10.04.2019, counsel for the applicant was not present. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER- J.**

Anand...